Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of May-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
DUE TO COVID19 EPIDEMIC NO CASE DISPOSED DURING THE MONTH OF MAY 2020													
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL											
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL											
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL											
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL											

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5	**Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05**	CENTRAL											
6	**Sh. Manmohan Sharma, District Judge, Commercial Court-06**	CENTRAL											
7	**MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	NEW DELHI											
8	**SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02**												
9	**SH. NARINDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-03**												

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10	**Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/**	NORTH EAST											
11	**Sh. Vinod Kumar, Ld. DJ (C.C.)**	NORTH-WEST											
12	**MS SEEMA MAINI, DISTRICT JUDGE(COMMERCIAL COURT)**	North											
13	**MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)**	Shahdara											
14	**SH. HARISH DUDANI, DJ (COMMERCIAL)**	SOUTH WEST											
15	**SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT**	SOUTH-EAST											
16	**Ms. Raj Rani Mitra, District Judge (Commercial)-02**	SOUTH-EAST											
17	**SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01**	SOUTH											
18	**SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	SOUTH											
19	**Vacant Court, DJ (Commercial Court)-01**	West											
20	**Sh. Gurdeep Singh, DJ (Commercial Court)-02**	West											
21													

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
	SH. SANJAY SHARMA-I, DJ (Commercial)	EAST											